

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
STARRED QUESTION NO. *44
TO BE ANSWERED ON 06.02.2023

SCHEME FOR DEVELOPMENT OF MSME SECTOR

*44. SHRI M. SHANMUGAM:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the efforts made and the schemes devised for the development of the Micro, Small and Medium Enterprises (MSME) sector in the country;
- (b) the help rendered under MSME SAMADHAAN Portal and MSME SAMBANDH Portal to empower the MSME units in the last three years, State-wise;
- (c) the details of the exemptions and sops being given to MSMEs for speedy development; and
- (d) whether the measures initiated by Government in strengthening the MSME sector have started yielding positive results in the development of MSMEs in the country and if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE RAJYA SABHA
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(a)&(c): The Government implements various schemes and programmes and initiative for the promotion, development and enhancing the competitiveness of Micro Small & Medium Enterprise (MSME) sector in the country. A number of recent initiatives have been taken to promote the MSME sector, in the country. These include:

- 1) Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme, for businesses, including MSMEs.
- 2) Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- 3) New revised criteria for classification of MSMEs.
- 4) No global tenders for procurement up to Rs. 200 crores.
- 5) “Udyam Registration” for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020
- 6) Launching of an online Portal “Champions” in June, 2020 to cover many aspects of e-governance including grievance redress and handholding of MSMEs.
- 7) Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7.2021.
- 8) Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- 9) Launch of Udyam Assist platform on 11.1.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Landing.

(b): The Ministry of MSME launched a portal, viz. MSME Samadhaan Portal (<https://samadhaan.msme.gov.in>) on 30.10.2017, which helps Micro and Small Entrepreneurs (MSEs) to register their cases relating to delayed payments. The State-wise details of cases disposed from 1.4.2020 to 31.1.2023 are at Annexure-I.

The Ministry of MSME launched a portal, viz. MSME Sambandh Portal (<https://sambandh.msme.gov.in>) on 8.12.2017 for monitoring and implementation of Public Procurement Policy for MSEs. The State-wise details of the annual procurement of goods and services from MSEs, including SC/ST and women-owned enterprises, by CPSEs on MSME SAMBANDH Portal from 1.4.2020 to 31.1.2023 are at Annexure-II.

(d): The measures initiated by the Government to strengthen the MSME sector have started yielding positive results.

As per the study conducted by SIDBI during September, 2021 to January, 2022 for a sample size of 1,029 MSMEs spread across 20 States and 2 UTs, revealed that around 65% of the MSMEs surveyed, have availed the benefits under Emergency Credit Line Guarantee Scheme (ECLGS) under AatmaNirbhar Bharat Abhiyan and around 36% of the respondents also availed loans under the Credit Guarantee Scheme for Micro & Small Enterprises. The survey data revealed a positive impact of the change in criteria of classification of MSMEs. More than 1.38 Crore MSMEs have registered on Udyam Registration portal within a period of 2 years and 7 months since its inception on 1.7.2020.

State Bank of India’s research report dated 06.01.2022 on ECLGS, indicates that almost 13.5 lakh MSME accounts were saved due to ECLGS scheme (including restructured), of which about 93.7% of the accounts were in Micro and Small category.

Annexure referred to in reply to part (b) of the Rajya Sabha Starred Question No. 44 for answering on 06.02.2023**MSME SAMADHAAN Portal**

S.No.	State	Mutually Settled Applications from 1.4.2020 to 31.1.2023	Applications Disposed by MSEFC Council from 1.4.2020 to 31.1.2023
1.	Maharashtra	1,819	2,930
2.	Delhi	1,627	2,486
3.	Haryana	627	772
4.	Uttar Pradesh	654	139
5.	Gujarat	436	711
6.	Tamil Nadu	428	858
7.	Rajasthan	473	522
8.	Punjab	144	435
9.	Karnataka	558	236
10.	West Bengal	444	259
11.	Telangana	295	244
12.	Madhya Pradesh	137	71
13.	Chhattisgarh	40	12
14.	Uttarakhand	57	39
15.	Kerala	46	27
16.	Chandigarh	56	0
17.	Himachal Pradesh	42	0
18.	Andhra Pradesh	82	0
19.	Jharkhand	47	79
20.	Odisha	108	0
21.	Jammu And Kashmir	27	35
22.	Assam	111	95
23.	Goa	28	97
24.	Daman And Diu, Dadra And Nagar Haveli	69	11
25.	Bihar	30	0
26.	Puducherry	5	23
27.	Manipur	0	0
28.	Andaman And Nicobar Islands	1	7
29.	Meghalaya	0	7
30.	Nagaland	4	0
31.	Tripura	1	0
32.	Sikkim	0	0
33.	Arunachal Pradesh	0	0
34.	Mizoram	0	0
35.	Lakshadweep	0	0
36.	Ladakh	0	0
	Grand Total	8,396	10,095

Annexure referred to in reply to part (b) of the Rajya Sabha Starred Question No. 44 for answering on 06.02.2023

MSME SAMBANDH Portal

Financial Years	Total Procurement (Rs. in Crores)	Procurement from MSEs (Rs. in Crores)	Procurement from MSEs owned by SC/ST (Rs. in Crores)	Procurement from MSEs owned by Women (Rs. in Crores)
2020-21 (161 CPSEs)	139,419.74	40,717.81 (29.21%) (No. of MSEs Benefited-1,77,594)	768.53 (0.55%) (No. of MSEs Benefited-6,870)	749.20 (0.54%) (No. of MSEs Benefited-5,140)
2021-22 (158 CPSEs)	164,512.84	53,483.02 (32.51%) (No. of MSEs Benefited-2,25,441)	1,290.87 (0.78%) (No. of MSEs Benefited-10,417)	1,660.43 (1.01%) (No. of MSEs Benefited-11,229)
2022 -23 (135 CPSEs) As on 31.01.2023	132,964.74	45,105.80 (33.92%) (No. of MSEs Benefited-170,883)	1,130.69 (0.85%) (No. of MSEs Benefited-7,513)	1,316.19 (0.99%) (No. of MSEs Benefited-8,930)